COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL NO. 41 OF 2016 &
IA No. 106 of 2016

Dated: 19th May, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Superintending Engineer (Operation)
State Load Despatch Centre, Gujarat **…Appellant(s)**

Versus.

Central Electricity Regulatory Commission **…Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Mr. Sandeep, Ms. Neha

Counsel for the Respondent (s) : Mr. K.S. Dhingra for R.1

APPEAL NO. 73 OF 2016 &
IA NO. 180 OF 2016

State Load Despatch Centre,
M.P. Power Transmission Corporation. Ltd. **…. Appellant(s)**

Versus

Central Electricity Regulatory Commission & Ors. **…. Respondent(s)**

Counsel for the Appellant (s) : Mr. Aashish Anand Bernard
Mr. Paramhans

Counsel for the Respondent (s) : Mr. K.S. Dhingra

ORDER

Learned counsel for the Central Commission submits that he will be filing reply today in Appeal No. 41 of 2016 and seeks three weeks time to

file reply in Appeal No. 73 of 2016. He may file the reply in Appeal No. 73 of 2016 on or before 10.06.2016 after serving copy on the other side.

List these matters on ***03.08.2016***. In the meantime, pleadings be completed.

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/mk